

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 160 OF 2017 &
IA NO. 279, 614 OF 2017**

Dated: 20th April, 2018

In the matter of :

Gujarat State Petronet Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

The Bench did not assemble today. List the matter on **13.07.2018.**

COURT MASTER